

(b) and (c) All India Rice Exporters' Association in their representations had alleged that some unscrupulous traders in the Middle East were selling low priced and inferior quality quality rice from other destinations in Indian Gunny bags so as to pass the goods off as high priced Indian basmati rice. Public Notice No. 390 (PN)/92-97 dated 1.1.1997, has been issued restricting exports of empty printed gunny bags with markings indicating the product being Indian Basmati Rice.

[Translation]

Training Centres

1159. SHRI D.P. YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) the details of training centres presently functioning in the country under the Self Employment Scheme and the nature of assistance provided to the trainees in these training centres, State-wise;

(b) whether the Government propose to set up such centres in near future; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Coal Reserves

1160. SHRI SHIVRAJ SINGH :
SHRI S.D.N.R. WADIYAR :

Will the Minister of COAL be pleased to state :

(a) whether the Geological Survey of India (GSI) has recently located new Coal reserves in the country;

(b) if so, the States where survey has been undertaken by GSI during 1996-97; and

(c) the details of the coal reserves located in these States?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (c) The Geological Survey of India (GSI) has located 1889.31 million tonnes of new coal reserves upto now during the year 1996-97. Details of State-wise location of new coal reserves are as under :

State	Reserves (m.t.)
Andhra Pradesh	36.73
Madhya Pradesh	250.81
Orissa	1168.17
West Bengal	433.60

Accidents in Textile Mills

1161. SHRI NIHAL CHAND CHAUHAN : Will the Minister of TEXTILES be pleased to state :

(a) the number of accidents took place in textile mills of the country during the last three years;

(b) if so, when and where these accidents took place the details thereof;

(c) whether full compensation was given for the workers killed in these accidents; and

(d) if not, the reasons therefor and by when it is likely to be given?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (d) The textile mills in the country are not required to report accidents/mishaps in the textile mills. Thus the M/o Textiles do not maintain information on the number of accidents that have taken place and other related details.

[English]

Permanent Panel for Corruption Cases

1162. SHRI PRAMOD MAHAJAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem published in the "Observer of Business and Politics", New Delhi, dated the January 29, 1997 captioned "CBI seeks permanent panel for increasing number of corruption cases";

(b) if so, the present number of corruption cases pending in each court;

(c) since when these cases are pending;

(d) the steps the Government propose to take to expedite the disposal of these cases; and

(e) by when the Government propose to set up new courts for CBI cases?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Income-tax Free Bonds

1163. DR. MURLI MANOHAR JOSHI : Will the Minister of FINANCE be pleased to state :

(a) the details of income-tax free bonds/deposits/schemes approved or administered by the Central Government and Reserve Bank;

(b) the rate of interest/dividend paid each year; and

(c) the total amount deposited under each of the above schemes?